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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

RA NO. 15/2004
OA NO. 2462/2002

This the 14th day of July, 2004

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HON'BLE SH. KULDIP SINGH, MEMBER (J)

1. Dinesh Kumar,
son of Sh. Satya Narayan,
R/o 25/A, Ahir Mohalla,
Najafgarh Road,
Nangloi, Delhi.
2. Bijender Kumar,
s/o Late Sh. Jas Ram Singh,
R/o 147, Gali No.13,
Balbir Nagar Extension Nalapar,
Shahdara, Delhi.

(By Advocate: Sh. Apurb Lal)

Versus

1. Director General,
ICMR, Ansari Nagar,
New Delhi.
2. Institute of Pathology (ICMR),
through its Officer on duty,
Safdarjung Hospital Campus,
Post Box No.4909,
New Delhi-29.

(By Advocate: Sh. P.P.Khurana with
Ms. Seema Pandey and
Sh. J.P.Sharma, Administrative Officer,
departmental representative)

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Heard.

2. Applicant has filed this review application seeking review of the order dated 7.2.2003 vide which the OA of the applicant was dismissed. Applicant thereafter had filed a civil writ petition before the Hon'ble High Court where the applicant had withdrawn his writ petition, since it was observed that letter dated 12.9.2002 issued by the Directorate of Health Services had not been brought to the notice of the Tribunal when the judgment was recorded. The petitioner withdrew the

[Signature]

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CWP with a liberty to move appropriate application for review of the order. That is how this review application has been filed. In this RA applicant nowhere alleges that if there is any error apparent on the face of record nor applicant has alleged if any new material has come to his light which he could not procure and produce when the case was finally decided. Simply he was permitted by the Hon'ble High Court a liberty to file a review petition. So present RA has been filed. Even the letter dated 12.9.2002 allegedly issued by the Directorate of Health Services has not been produced by the applicant even now.

3. So in view of this I find there is no ground for review of the order as applicant has failed to point out any error on the face of record. Hence RA is dismissed.


(KULDIP SINGH)
Member (J)

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